GOVERNMENT OF INDIA MINISTRY OF PLANNING

LOK SABHA UNSTARRED QUESTION No. 2130 TO BE ANSWERED ON 15.03.2017

CENTRALLY SPONSORED SCHEMES

2130. SHRI BHAIRON PRASAD MISHRA

Will the Minister of Planning be pleased to state:

(a) whether the Government has framed any policy to implement Centrally sponsored schemes on priority basis in coordination with the State Governments;

(b) if so, the details thereof; and

(c) if not, whether the Government proposes to formulate any policy so that implementing agency in coordination with the State Governments could implement centrally sponsored schemes?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a) to (c): Government of India has rationalized Centrally Sponsored Schemes (CSSs) on 17th August, 2016 after consultations with State Governments and various Ministries. The CSSs have been reduced from 66 to 28 and are now classified under three categories, namely (i) Core of the Core Schemes, (ii) Core Schemes and (iii) Optional Schemes.

The existing funding pattern for Core of the Core schemes continues as before. For Core Schemes, the funding pattern for the 8 North Eastern States and Himalayan States of Uttarakhand, Himachal Pradesh & Jammu & Kashmir shall be Centre :90% ; State : 10% whereas for the rest of the States this ratio shall be Centre :60%: State: 40%. For Optional Schemes, the funding pattern for the 8 North Eastern States and Himalayan States of Uttarakhand, Himachal Pradesh & Jammu & Kashmir shall be Centre :80% ; State : 20% whereas for the rest of the States this ratio shall be Centre :80% ; State : 20% whereas for the rest of the States this ratio shall be Centre :50%; State: 50%. Ordinarily, no CSS will be sanctioned where the central share is less than 50%.

This has been done with a view to ensure streamlining of implementation, coordination between States and the Centre for achieving objectives of the Scheme and adequate flexibility.
